## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1343/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt.Ltd.

V/s.

Sunsolar Renewable Energy Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Project Scranken Bods. for Petition

## **ORDER**

## CP No. 1343/I&BP/NCLT/MB/MAH/2017

For it has been noticed that the date of hearing intimation has not been notified to the Corporate Debtor, the Petitioner is hereby directed to notify the next date of hearing to the Corporate Debtor and file proof of service.

List this matter on **21.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)